

**Annexure-1**

**Name of the corporate debtor: Linus Agroventures Private Limited; Date of commencement of CIRP: 19-02-2020;**

**List of Creditors as on: 22-09-2020**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Indian Overseas Bank		55,79,14,513.00/-	55,79,14,513.00/-	Secured		NIL	NO	NIL	NA	NIL	NIL	<b>NOTE-A</b>

<b>DETAILS OF SECURITY INTEREST*</b>	
<b>Note A</b>	
SL.NO	<b>INDIAN OVERSEAS BANK</b>
A	<b><u>Primary Security : Cash Credit</u></b>
	Hypothecation of Stocks and book debts and hypothecation of plant & machineries (existing) of the company.
B	<b><u>Collateral Security</u></b>
	<ul style="list-style-type: none"> <li>i) EM by deposit of title deeds for the land measuring 94 kattahas/ 4.7 Bighasat Ghoshpur, Mouza, Abhirampur, 24 Pgs north, West Bengal along with hypothecation of all fixed assets, plant &amp; machinery and all other item purchased out of the term loan thereon owned by M/s. Linus Agroventures Private Limited.</li> <li>ii) EM First Charge of 6 cottah 2 chittaks 27 sqft property with structures thereon measuring 1500 sqft at 20/1F, East Topsia Road, Kolkata-700039 under PS-Tiljala (held in name of M/s. Alishan Estates Pvt Ltd – Corporate Guarantor).</li> </ul>